

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar
V/s.
M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Deepak D. Deshpande	Advocate for Respondents	<i>[Signature]</i> 24/3/17 <i>[Signature]</i> 24/3/2017
2.	AJAY ANTARKAR	PCS - for Petitioners	

ORDER
TCP No.67/397-398/CLB/MB/MAH/2013

1. The Learned respective Counsel of both the sides are present.
2. Matter is adjourned for Final Hearing on **27th April, 2017.**

Dated: **24.03.2017**

sd/-
M.K. Shrawat
Member (Judicial)